

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO(s). 12126 in
Petition(s) for Special Leave to Appeal (Cr1).....2008

(From the judgment and order dated 13/08/2007 in CRLA No. 55/1988
of The HIGH COURT OF PATNA)

SHANKAR PRADHAN Petitioner(s)

VERSUS

STATE OF BIHAR Respondent(s)

(Office report on default)

Date: 20/11/2009 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
(IN CHAMBER)

For Petitioner(s) Mr. T. Mahipal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Further four weeks' time is granted to surrender and file
proof thereof.

(S. Thapar)
PS to Registrar

(Vijay Dhawan)
Court Master